

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A. No.60/1075/2017

Date of decision: 25.07.2018

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).

Manoj Kumar son of Late Sh. Kabri Ram, age 20 years, R/o House No.3244,
Sector 25, Chandigarh (Group-D).

VERSUS ... APPLICANT

1. Union of India through the Director General, Department of Census, Ministry of Home Affairs, 2-A Maan Singh Road, New Delhi-110011.
2. Director of Census Operations, Punjab, Janganana Bhawan, Plot No.2-B, Sector-19A, Madhya Marg, Chandigarh.
3. Joint Director, Census Operations, Punjab, Janganana Bhawan, Plot No.2-B, Sector-19A, Madhya Marg, Chandigarh.

... RESPONDENTS

PRESENT: Sh. D.S. Virk, counsel for the applicant.
Sh. Ram Lal Gupta, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicant submitted that through the present O.A. applicant has impugned the order dated 21.01.2016, whereby respondents have rejected his claim for appointment on compassionate grounds. However, he submitted that since respondents are reconsidering the case of the applicant and as per advice, he has submitted documents in review meeting, therefore this

O.A. be disposed of at this stage, to await the result of the reconsideration, and if ultimate result is not in his favour, he would again approach the Court .

2. Learned counsel for the respondents has no objection.
3. Accordingly, the O.A. stands disposed of at this stage, in the above terms.
4. No costs.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 25.07.2018.

Place: Chandigarh.

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